

DIVISION BENCH  
COURT - I

**O-230**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1279(KB)2018  
IVN.P/2(KB)2022,  
COMP.APPL/1284(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	PARIJAT ROY & ORS. VS PANAGARH COLD STORAGE PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. Rohit Kumar Keshri, Adv.**

**Mr. Rantu Kumar Das, Adv.**

**For Respondent**

**Mr. Joy Saha, Sr. Adv.**

**Mr. Urmila Chakraborty, Adv.**

**Mr. Pankaj Agarwal, Adv.**

**ORDER**

1. Learned counsel for the Petitioner present. Ld. Sr. counsel for the Respondent present.
2. It is stated that the R2 has passed away, Ld. Counsel seeks time to file an application for bringing this fact on record, time is allowed subject to just exceptions.
3. **Post this matter on 16.11.2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**